

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

20

T.C.P No. 559/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.07.2017

NAME OF THE PARTIES: Poonam Enterprise
V/s.
Essar Projects (India) Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
20	Adv Ram Kutwal		<u>Poonam</u>

ORDER
TCP No. 559/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 26.7.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)